

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 09**

Dated: Guwahati, the 3<sup>rd</sup> February, 2024

In terms of the directions issued by the Hon'ble Supreme Court of India vide order dated 19.1.2024 passed in *Criminal Appeal No. 303/2024*, Hon'ble the Chief Justice (Acting) has been pleased to direct the petitioners to mandatorily mention the following in the applications filed for grant of bail:

- (i) *Details and copies of order(s) passed in the earlier bail application(s) filed by the petitioner which have been already decided.*
- (ii) *Details of any bail application(s) filed by the petitioner, which is pending either in any court, below the court in question or the higher court, and if none is pending, a clear statement to that effect may be made.*

This Notification shall come into force with immediate effect.

By Order,  
Sd. /- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC. III-07/2015/578-613/G, Dated Guwahati, the 3<sup>rd</sup> February, 2024**  
**Copy to:-**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
3. The Registrar (Vigilance/ Administration/ Judicial/ Establishment), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia. *He is requested to circulate this notification amongst all the Subordinate Courts and Bar/ Advocates' Associations of his State.*
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur /South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong, Assam.  
*He/ She is requested to ensure compliance with this Notification. Further he/ she is requested to circulate the same amongst all Officers and Bar Associations of the District.*
7. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) – I, II & III / Nalbari, Assam.

8. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) – I, II & III / Nagaon / Nalbari / Sonitpur / Kamrup, Assam.
9. The Special Judge – cum – Judge, Designated Court, Assam.
10. The Special Judge, Assam.
11. The Special Judge, NDPS Court, Guwahati, Assam.
12. The Special Judge, CBI & NIA, Assam.
13. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
14. The Presiding Officer, Labour Court/ Industrial Tribunal, Kamrup (M), Guwahati/ Dibrugarh, Assam.
15. The Presiding Officer, Industrial Tribunal, Cachar.
16. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
17. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
18. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
19. The President/Secretary, All Assam Lawyers' Association, Guwahati.
20. The President/Secretary, Lawyers' Association, Guwahati.
21. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
22. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Director, Law Research Institute, Gauhati High Court, Guwahati.
24. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
25. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
26. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
27. The Court Manager, Gauhati High Court, Guwahati.
28. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
29. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
30. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
31. The AO(J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
32. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
33. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
34. The Systems Officer, Gauhati High Court, Guwahati.
35. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
36. The Gauhati High Court Notice Boards.

**REGISTRAR (JUDICIAL)**

*DMB*  
03/02/2024